

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 757
TO BE ANSWERED ON 17.12.2018

STATUS OF IMPLEMENTATION OF ADARSH GRAM YOJANA

757. SHRI DHARMAPURI SRINIVAS:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that implementation of Adarsh Gram Yojana has not met the desired objectives; if so, the details thereof and the reasons therefor;
- (b) the details of number of villages adopted by each MP;
- (c) whether it is a fact that there are some MPs who have not yet adopted a village under this scheme and if so, the reasons therefor; and
- (d) the present status and the steps being taken by Government for proper implementation of Adarsh Gram Yojana to get desired results?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (d) : An Adarsh Gram evolves out of people's shared vision, using their capacities and available resources to the best extent possible, duly facilitated by the Hon'ble Member of Parliament, the Gram Panchayat, civil society and the government machinery. The elements of an Adarsh Gram are context specific. The Gram Panchayats adopted under SAGY prepare Village Development Plans (VDP) through a participatory process under the guidance of Hon'ble Members of Parliament. The VDP includes prioritised time-bound activities to achieve holistic progress of the village. So far 1,153 Gram Panchayats have uploaded their VDPs containing 63,247 projects as per the data available on SAGY website (<http://saanjhi.gov.in>). Out of these, implementation of 32,160 (51%) projects have been completed as on 12th December 2018.

The following initiatives have been inter alia taken for better implementation of the Scheme:

- The guidelines of as many as 26 Central Schemes have been amended or enabled to accord priority for the SAGY Gram Panchayats. A compilation of 223 Central Sector/ Centrally Sponsored and 1,806 State Schemes for convergence under SAGY for the benefit of Members of Parliament, District and Village level officials has been prepared.
- Ministry has published a document named 'SAHYOG' as an indicative guidance document with the essential information on the existing social security schemes collated from respective Ministries to enrich the knowledge of villagers and village level functionaries to

achieve 100% enrollment into the social/ financial Security Schemes in SAGY Gram Panchayats.

- The Ministry of Rural Development has coordinated with other Central Ministries/ Departments for ensuring provision of four key basic services viz. power, drinking water, roads and education in all SAGY Gram Panchayats.
- The Ministry organised capacity building exercises for 373 SAGY functionaries from the Phase-II/III Gram Panchayats during April-June 2018 recognising that the implementation of SAGY requires highly motivated and knowledgeable personnel.
- Further, Ministry has met with the representatives of Industry and Professional Associations linked with Ministry of Corporate Affairs and oriented them on the opportunities presented by SAGY, Mission Antyodaya and other schemes for converging private / corporate investments with the government initiatives for the development of villages.

(b) & (c) : The details of the Gram Panchayats identified by the Hon'ble Members of Parliament (MPs) under SAGY, phase-wise are available on saanjhi.gov.in and can be accessed using the respective logins of Hon'ble MPs. It is a fact that a few Hon'ble MPs have not identified Gram Panchayats under SAGY. The reasons for the same are not maintained centrally by this Ministry. The Hon'ble Minister of Rural Development has requested all the Hon'ble Members of Parliament remaining to identify Gram Panchayats under SAGY. Reminders in this regard have also been issued. The newly elected Hon'ble MPs were also requested to identify Gram Panchayats under SAGY.
